

Officers in sensitive Departments in MHA

2201. MISS FRIDA TOPNO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news-item captioned "Officers working for years in sensitive departments", appearing in the Nav Bharat Times dated 20th April, 1999;

(b) if so, whether it is a fact that members of the office Council of the Ministry had complained against officers handling local purchase/maintenance of stores and a Committee was constituted by the Ministry under the Chairmanship of Shri B.K. Das; and

(c) if so, the findings of the Committee and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO): (a) Government has seen the news item that appeared in the Nav Bharat Times in its issue dated 20.4.99 under the captioned "Grih Mantralaya Ke samvedansheel vibhagon mein varshon se jame hain adhikari";

(b) to (c) The information is being collected and will be laid on the Table of the House.

Kislay Plantation Case

2202. SHRI GAYA SINGH: Will the Minister of HOME AFFAIRS be pleased to refer to answer to Unstarred Question No. 2699, given in the Rajya Sabha on 23rd December, 1998 and state:

(a) whether the Crime Branch of Delhi Police has completed investigation in the case registered against M/s. Kislay Plantation Ltd. on 5th August, 1998;

(b) if so, the outcome thereof and arrests made, if any in this connection;

(c) whether the properties held by the said company have been sealed; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO): (a) to (d) Yes, Sir. Four persons were arrested in this case and a piece of land measuring 7 canals and 14 marlas belonging to a relative of one of the accused has been attached under the order of the Court as the land in question was found to be purchased from the misappropriated amount of investors.